

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &
J.M.F.C., DEVANAHALLI, Cause List, Dated 16-06-2020.

MORNING SESSION	
HEARING	
Case No.	Plaintiff/Defendants Name
1. O.S. 236/13	Manjunath V/s Sreenivasa
2. O.S. 640/09	Anandamma V/s Munishamaiah
3. O.S. 1500/06	Venkatesh Murthy V/s Ammakka
4. O.S. 54/10	Santhosh V/s Salar Saheb
5. O.S. 500/13	Sunitha V/s Rajashekar. Y.C.
6. O.S. 372/14	K.R.Shivanna V/s Ashwathanarayana
7. O.S. 355/12	Gopalakrishna V/s Byrappa
8. O.S. 1147/07	Sujatha V.s Rajagopala.N.
9. O.S. 524/17	Shaheen Taj V/s Naranaswamy
AFTERNOON SESSION	
New Suits	
10. O.S. 385/20	Susheelamma V/s. Thangamma
11. O.S. 386/20	Master Keerthiraj.D.G. V/s Ramaiah @ Siddramaiah @ Sidramappa
12. O.S. 387/20	Munithayamma V/s. Lakshamma
13. M.C. 22/20	Annapoorna V/s. Sadashiva
14. F.D.P. 9/20	K. Venugopal V/s. Krishnamma
15. O.S. Venkataswamappa	V/s. Jagadish
16. O.S. Canara Bank	V/s Akkayamma
17. O.S. Naveen.K.	V/s Krishnamma
18. O.S. Munishamigowda	V/s Mallesha
19. O.S. Muniraju.J	V/s Jayarama
20. O.S. Allahabad Bank	V/s Mallesh

(RAJASHEKAR)

II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.